

Calcutta High Court (Appellate Side)

Scrutiny List From 13-07-2021 To 13-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	462/2021	PURNIMA PAL	PRASANTA KUMAR PAKRASHI	03-08-2021	1) SYNOPSIS,SHORT LIST OF DATES AND PHOTOCOPY OF THE ORDER NUMBER WPA 101 OF 2021 ARE NOT PROVIDED.
2	CPAN	465/2021	GOURHARI DAS AND ORS.	TAPAN KR. MAHAPATRA	03-08-2021	1. WRONG FORM - A
3	CRA	228/2021	KURBAN ALI SHA	SUDIP BANERJEE	03-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
4	CRM	4760/2021	AHINUR ALI MONDAL	AVISHEK PRASAD	03-08-2021	1) NO STAMP IS AFFIXED IN THE VOKALATNAMA.
5	CRM	4764/2021	ANIL KUMAR SETHI	NILENDRA NARAYAN RAY	03-08-2021	1) PHOTOCOPIES OF THE ORDER CRM 9986 OF 2017, CRM 116 OF 2018 AND CRM 249 OF 2020 ARE NOT PROVIDED.
6	CRM	4775/2021	SUMAN MAJUMDER AND ANR	AMANUL ISLAM	03-08-2021	1) IMPROPER MENTIONING OF LOWER COURT CASE NUMBER IN THE FIRST PARAGRAPH AT PAGE 2 OF THE PETITION.
7	CRM	4778/2021	AJIT SINGHA	ARUP KUMAR BHOWMICK	03-08-2021	1. PETITIONER MOBILE NUMBER IS NOT CORRECT, CONSISTS OF 11 DIGIT.
8	CRM	4784/2021	AZAHAR ALI	MUSHARRAF ALAM SK	03-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING) AND THE HONBLE CHIEF JUSTICE (ACTING) NAME IS NOT CORRECTLY TYPED.
9	CRM	4790/2021	DILIP ROY AND ORS.	KUSHAL PAUL	03-08-2021	1. NO SIGNATURE ON THE PHOTO I.D.
10	CRM	4795/2021	ABDUL MANNAN	SK. HEDAYATULLAH	03-08-2021	1.WRONG FORM - A. 2. WRON ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING). 3. NOTARIAL STAMP ON THE PHOTO I.D. IS MISSING.
11	CRMSPL	17/2021	DOLON DASGUPTA	DIBASISH BASU	03-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
12	CRR	1465/2021	KARTICK GHOSH @ GANESH AND ANR.	KAUSHIK CHOWDHURY	03-08-2021	1. PETITIONERS IN JAIL TERM IS NOT WRITTEN IN CAUSE TITLE.
13	WPA	11503/2021	ARUN CHANDA	NAZIR AHMED	03-08-2021	1. WRONG FORM - A.
14	WPA	11542/2021	BISWANATH SINGH	SOUMYAJIT MAHAPATRA	03-08-2021	1. PETITIONER SURNAME DOES NOT TALLY WITH THE PAGE NO 1 AND AFFIDAVIT PAGE AND SIGNATURE. 2. NO SHORT LIST OF DATES AFTER THE PRESENTATION FORM A.

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15	WPA	11543/2021	BARJAHAN SHEIKH AND ORS	BIKASH KUMAR SINGH	03-08-2021	NO SHORT LISTS OF DATES AFTER THE PRESENTATION FORM
16	WPA	11546/2021	GOPINATH DHAM CONSTRUCTION PVT LTD AND ANR	SUMON DEY	03-08-2021	WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING)
17	WPA	11561/2021	BITHIKA JANA	SUJOY CHAKRABORTY	03-08-2021	1. NEW PRESENTATION FORM A IS MISSING 2. WRONG SALUTATION OF HONBLE CHIEF JUSTICE
18	WPA	11565/2021	MASUD ALAM AND ORS	TAPASH MONDAL	03-08-2021	1)SHORT LIST DATES IS NOT PROVIDED
19	WPA	11589/2021	BISWAJIT MANDAL	SUBIR SABUD	03-08-2021	1. IN THE ADDRESSING, HONBLE CHIEF JUSTICE (ACTING) NAME IS NOT CORRECT.
20	WPA	11590/2021	ALEYA DAS	SUBIR SABUD	03-08-2021	1. IN THE ADDRESSING, HONBLE CHIEF JUSTICE (ACTING) NAME IS NOT CORRECT.
21	WPA	11593/2021	BHUVAN BACHER AND ORS	SUPRATIK ROY	03-08-2021	1. FORM-A PRESENTATION FORM IS IN OLD FORMAT. 2.INDEX IS NOT FILLED UP.
22	WP.CT	48/2021	UNION OF INDIA AND ORS.	DEEPAK KUMAR SINGH	03-08-2021	1. ZERO PAGE IS NOT IN PROPER FORMAT. 2. PREVIOUS CASE PHOTOCOPY NOT PROVIDEDD. 3. SYNOPSIS AND SHORT LIST OF DATES EXCEEDED TWO PAGES .